

<b>PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- OCTOBER &amp; NOVEMBER, 2022</b>				<b>GRAND TOTAL</b>	
<b>Opening Balance as on 01.10.2022</b>	<b>Cases Instituted during the Months of October &amp; November, 2022</b>	<b>Cases Disposed of during the Months of October &amp; November, 2022</b>	<b>Total Pendency as on 30.11.2022</b>	<b>Total Cases Disposed of during the Months of October &amp; November, 2022 (Family Court + High Court)</b>	<b>Total Pendency as on 30.11.2022 (Family Court + High Court)</b>
3742	248	229	3762	3511	43963

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.